

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/688/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1.) A-R-P RADEEP ADVOCATE For
Respondent

ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for Respondent present and submitted that the parties are engaged in the settlement talks and prayed for time. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

-sel-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)